

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 536/252/ND/2018

Under Section: 252

In the matter of:

ECAK Consultants Pvt. Ltd.

....Appellant

Vs.

ROC New Delhi

....Respondent

Order delivered on 03.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. C.L. Shah, FCS

For the ROC

: Ms. Kusum Yadav,
Company Prosecutor

For the IT

: Mr. Ajit Sharma, Adv.
Mr. Adnan Siddiqui, Adv.

ORDER

Order reserved.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Goldy Sehgal

